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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 37/2017 In TP No. 7/111A/NCLT/AHM/2016 (New)
CP No. 18/111A/CLB/MB/2010 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

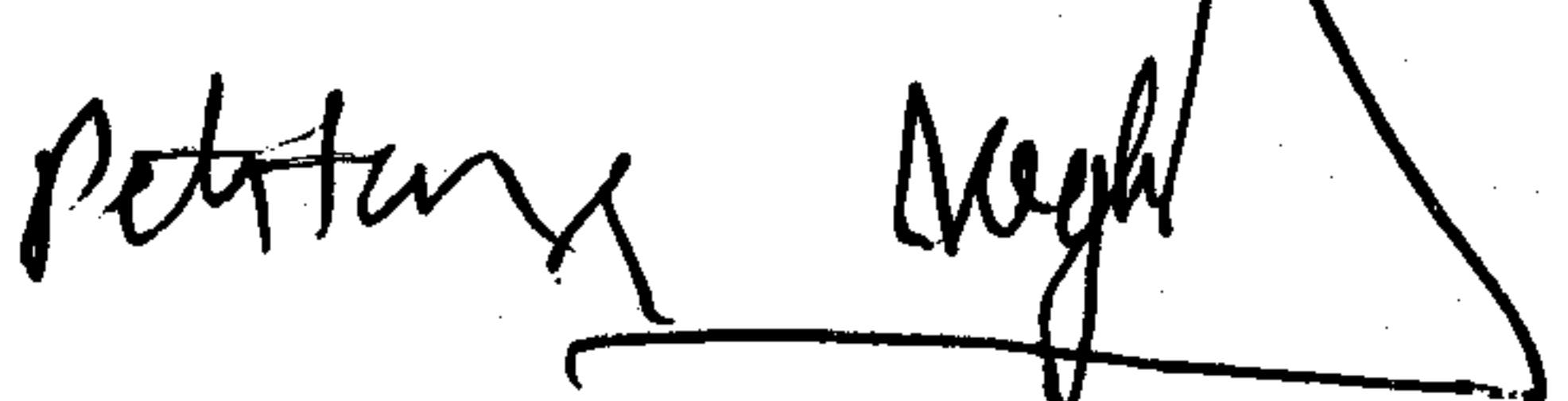
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Ravindra Ramchandra Karade

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijay m. Vaghela	Adv	Petitioner	
2.				

ORDER

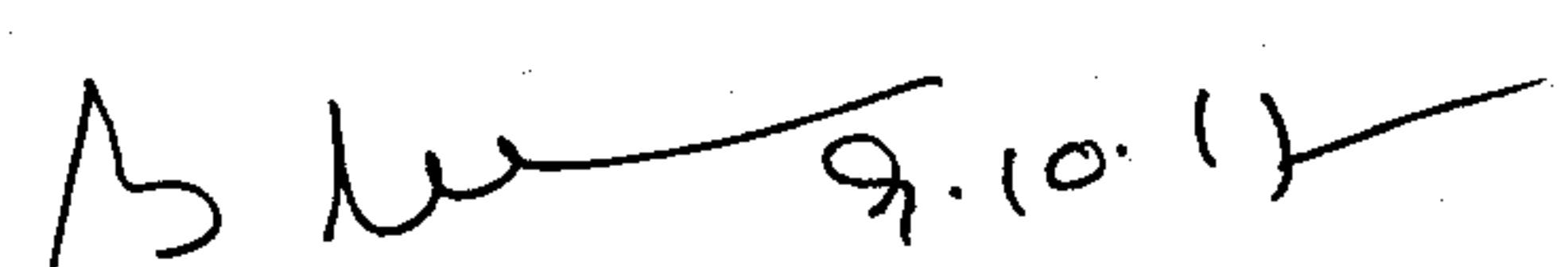
Learned Advocate Mr. Vijay Vaghela present for Original Petitioner. None present for Original Respondent No. 1.

Additional affidavit of petitioner not filed.

Petitioner shall file additional affidavit within three weeks after serving copy in advance to other side.

This matter is originally listed on 25.09.2017 but it is relisted on 09.10.2017 on account of vacation on 25.09.2017.

List the matter on 01.12.2017 for final hearing as a last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.